

Classes Sector for the composite scheme of 'subsidy for provision of houses for sweepers and scavengers and provision of house sites to the members of Scheduled Castes who (a) are engaged in unclean occupations or (b) are landless labourers'.

Public Health Engineering Sub-Division for Kuttanad in Kerala

487. **Shri Vasudevan Nair:** Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No. 4820 on the 5th May, 1966 and state:

(a) whether Kerala Government have since taken any decision regarding the proposal to start a Public Health Engineering Sub-Division for Kuttanad; and

(b) if so, the nature of decision taken?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) The Government of Kerala in their order dated the 5th July, 1966, have sanctioned the following proposals for the investigation of the Kuttanad Water Supply Scheme:

- (i) The Sub-Division Officer, Public Health Sub-Division, Mavelikkara under the Executive Engineer, Public Health Division, Alleppey, has been entrusted with the work of investigation of the scheme in addition to his regular duties.
- (ii) The Junior Engineer in Alleppey concerned with the investigation of rural water supplies under the Public Health Investigation Division, Trivandrum, would work under the above-mentioned Sub-Division Officer for this investigation without prejudice to his regular duties.
- (iii) The undermentioned field staff has been sanctioned for a

period of one year from the date of appointment:—

- | | |
|--------------------|----|
| (a) Surveyors | 12 |
| (b) Survey Coolies | 24 |

- (iv) A period of one year has been allowed to complete the detailed investigation and preparation of the report, plan etc. for Kuttanad Water Supply Scheme.
- (v) The expenditure involved on the staff and contingencies is estimated at Rs. 45,000 for one year.

World Bank Loans

488. **Shri Bagri:**
Shri Ram Sewak Yadav:
Dr. Ram Manohar Lohia:
Shri Kishen Pattanayak:
Shri Madhu Limaye:
Dr. L. M. Singhvi:
Shri Linga Reddy:
Shri P. R. Chakraverti:
Shrimati Renuka Ray:
Shri P. C. Borooah:
Shri D. C. Sharma:
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanth:
Shri Hukam Chand
Kachhavaia:
Shri Raghunath Singh:
Shri Shree Narayan Das:
Shri D. D. Mantri:
Shri Hari Vishnu Kamath:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri Nath Pal:
Shri Alvares:
Shri Yashpal Singh:
Shri Brij Basi Lal:
Shri Vasudevan Nair:
Shri Warrior:
Shri Prabhat Kar:

Will the Minister of Finance be pleased to state:

- (a) whether the World Bank has assured about Rs. 650 crores loan to finance the annual plan, 1966-67 and if so, on what terms and conditions;

(b) whether similar loans are also likely to be received from the World Bank to finance the country's Fourth Five Year Plan; and

(c) the total aid likely to be received from the World Bank and International Development Agency?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The World Bank has been holding discussions with member countries of the Consortium and on the basis of commitments already made and intentions expressed by Consortium members it is expected both by the World Bank and by the Government of India that 900 million non-project aid will be pledged for 1966-67. The terms and conditions will be settled bilaterally before loan agreements are signed. The questions of project aid will be considered separately.

(b) and (c). The Fourth Five Year Plan is yet to be finalised. The exact requirement of aid and response of the World Bank and Consortium countries for the Fourth Plan will be known only after the Fourth Plan is finalised and the Bank and the Consortium have an opportunity to study it.

Electricity Supply to Delhi from Punjab

489. **Shri Bagri:**
Shri Kishen Pattanayak:
Dr. Ram Manohar Lohia:
Shri Madhu Limaye:
Shri Ram Sewak Yadav:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Punjab Government have recently decided to effect a cut in the supply of electricity to Delhi;

(b) if so, the number of factories likely to be affected due to this cut; and

(c) the steps taken by Government to overcome the difficulties likely to be experienced by these factories?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Punjab Government had reduced the supply of power to Delhi upto June 1966 but with the improvement of water level in the Bhakra reservoir the normal supply of power has been restored.

(b) and (c). Do not arise.

Chit Fund Companies in Delhi

490. **Shri Bagri:**
Dr. Ram Manohar Lohia:
Shri Kishen Pattanayak:
Shri Madhu Limaye:
Shri Ram Sewak Yadav:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have received a large number of complaints against some fraudulent chit fund companies in Delhi demanding action against them;

(b) if so, whether investigations have been held and completed into the working of these companies; and

(c) the effective steps Government propose to take to save the interest of small investors in such chit fund companies?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes.

(b) All the complaints were forwarded to the police and have been looked into by them. As a result of the investigations, 35 cases have been registered under Sections 406 and 420 of the Indian Penal Code. Of these, 14 are under trial in courts. Besides, 18 non-cognizable cases registered under Section 294A of the Indian Penal Code were also enquired into. Of these, 3 cases are under trial and the remaining are at various stages of investigation.

(c) The provisions of the Madras Chit Funds Act have been extended